

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

CIRCULAR

No.LR(B) 50/2005/Pt1/236

Dated Shillong, the 21st September, 2017.

For the purpose of claiming Appearance Fees in the Supreme Court/High Court/ District Courts/ other Courts or Tribunals, the undersigned is directed to instruct that all panel Advocates appearing on behalf of the Government of Meghalaya in the Supreme Court/High Court/ District Courts/ other Courts or Tribunals, shall in the forwarding letter, mention the Office Memorandum or attach any specific order under which the claim has been made or is entitled.

This order will take effect from the date of issue of this circular.

Yours faithfully

(W.Khylliep)

Secretary to the Govt. of Meghalaya,
Law Department.

Memo.No.LR(B) 50/2005/Pt1/236-A, Dated Shillong, the 21st September, 2017.

Copy to :-

1. The Advocate General of Meghalaya, High Court of Meghalaya, Shillong.
2. The Additional Advocate General, High Court of Meghalaya, Shillong.
3. All District & Sessions Judges
Shillong/Nongpoh/Nongstoin/Jowai/Tura/Williamnagar/Ampati
4. All Deputy Commissioners, Shillong/Nongpoh/Nongstoin/Mawkyrwat/
Jowai/Khliehriat/Tura/Williamnagar/Baghmara/Ampati/Resubelpara.
5. All Additional District & Sessions Judges,
Shillong/Nongpoh/Nongstoin/Jowai/Tura/Williamnagar/Ampati
6. All Additional Deputy Commissioners (Judl.),
Shillong/Nongpoh/Nongstoin/Mawkyrwat/Jowai/Khliehriat/Tura/
Williamnagar/Baghmara/Ampati/Resubelpara
7. All Sub- Divisional Officers (C), Mairang/Amlarem/Sohra/Dadenggiri.
8. All Judicial Magistrate First Class,
Shillong/Nongpoh/Nongstoin/Mawkyrwat/Jowai/Khliehriat/Tura/
Williamnagar/Baghmara/Ampati/Resubelpara
9. All Advocates (Meghalaya Panel), Supreme Court of India, New Delhi-110001.
10. Senior Government Advocate, High Court of Meghalaya.
11. Additional Senior Government Advocates, High Court of Meghalaya.
12. All Government Advocates (P), High Court of Meghalaya, .
13. All Public Prosecutors/ Government Pleaders,
Shillong/Nongpoh/Nongstoin/Mawkyrwat/Jowai/Khliehriat/Tura/
Williamnagar/Baghmara/Ampati/Resubelpara
14. All Addl. Public Prosecutors/ Addl. Government Pleaders,
Shillong/Nongpoh/Nongstoin/Mawkyrwat/Jowai/Khliehriat/Tura/
Williamnagar/Baghmara/Ampati/Resubelpara
15. All Assistant Public Prosecutors/ Assistant Government Pleaders,
Shillong/Nongpoh/Nongstoin/Mawkyrwat/Jowai/Khliehriat/Tura/
Williamnagar/Baghmara/Ampati/Resubelpara
(For circulation to all APP/AGP/SDCs)
16. Office Copy.

DEO, Law Deptt

By Order.,

Secretary to the Govt. of Meghalaya,
Law Department